

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 11th day of September, 2018.

ORIGINAL APPLICATION NO. 1671 of 2010

**HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

B.K. Rajpoot Applicant.

VERSUS

Union of India & others Respondents

Advocates for the Applicant: Shri K.K. Yadav
Shri R.K. RAthore

Advocate for the Respondents : Shri R.P. Singh

O R D E R

(Delivered by HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

List revised. None present for the applicant. Shri R.P. Singh
counsel for the respondents.

2. From the perusal of file, it is evident that applicant was not
present on the listed dated i.e. on 4.1.2018 and 25.7.2018. It seems
that the applicant has lost interest in pursuing this OA.

3. Accordingly, the OA is dismissed in default and for non-
prosecution.

**(Mohd. Jamshed)
Member (A)**

**(RAKESH SAGAR JAIN)
MEMBER-J**

Manish/-